


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

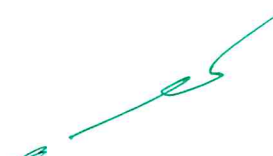
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.129/BB/2017	-	Await report from ROC	252(1)	Apple Properties Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
i.	RAGHAVENDRA. R. CHAKRAVARTHY 9449859052	PETITIONER APPLE PROPERTIES LIMITED	

ORDER

PCS for Petitioner Company is present. Await report from ROC-Karnataka.
List it on 20/02/2018.


Member (T)


Member (J)